

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1262  
ANSWERED ON:15.07.2004  
PENSION SCHEME FOR MENTALLY HANDICAPPED PERSONS  
Tirath Smt. Krishna

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is any scheme to provide pension or/and other support for mentally handicapped persons;
- (b) if so, the details of such schemes alongwith the financial assistance provided thereunder; and
- (c) the steps taken/being taken in this regard to secure a life with human dignity for the mentally handicapped persons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) The details of assistance made available to persons with disabilities including mental disability by State Governments and Union Territories are given at Annexure.

(c) The Ministry of Social Justice & Empowerment is implementing 'Deen Dayal Disabled Rehabilitation Scheme' under which financial assistance is provided to 239 Non-Governmental Organizations to run special schools for children with mental retardation and 9 rehabilitation centers including one vocational training center for the mentally ill. Under the Scheme of Assistance to purchase of Fitting of Aids and Appliances, aids and appliances are provided on need basis to persons with disability including mentally disabled.

The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (NT) is running a three year pilot project called 'Supported Guardianship Scheme' under which 750 severely disabled persons from below poverty line families are given guardianship on paid basis. The National Trust is also providing financial assistance to 113 day care centers, respite care centers and residential/permanent homes.

The National Handicapped Finance and Development Corporation extends loan upto Rs 3.00 lakhs for person with mental retardation through his/her parents or legal guardian or spouse and loan upto Rs. 5.00 lakhs to the parent's associations of the persons with mental disability to set up income generating activities.